THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM. II/96/2016-Estt///49

Dated, Shillong the 17th December, 2016

RESULT OF THE SPEED TEST FOR THE POST OF STENOGRAPHER GRADE-I

On the basis of the speed test held on 13.12.2016 for the post of Stenographer Grade-I in the High Court of Meghalaya, none of the candidate has been found eligible for Interview.

By order,

REGISTRAR GENERAL

Memo No. HCM. II/96/2016-Estt////7A Dated, Shillong the 17th December, 2016 Copy to:

- 1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya.
- The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 5. System Analyst for uploading the same to the Official Website of the Registry.
- 6. Notice Board
- 7. Office File.

REGISTRAR GENERAL